

श्री मूल चंद ठापा : पत्र आया, लेकिन आपने आज तक क्या जांच की ?

श्री योगेन्द्र मकवाना : मुझे नोटिस चाहिये,

if you want the detail.

Five-Day Week in Central Government Offices

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*50. SHRI SATISH PRASAD SINGH:

SHRI S. M. KRISHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under consideration of Government to have a 5-day week in Central Government Offices;

(b) if so, its broad outlines and from what date it is being enforced;

(c) the considerations which have weighed with Government to introduce this 5-day week; and

(d) how far this will result in more efficient working and the anticipated savings in terms of money?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) to (d) The proposal has been initiated with a view to effecting saving in fuel and energy without affecting the total weekly working hours.

The various details of the proposal are being worked out.

श्री सतीश प्रसाद सिंह : कार्यविधि घटाकर 5 दिन करने से सरकार को कितनी बचत होगी ?

SHRI P. VENKATASUBBAIAH: The main intention of the Government is to save fuel as much as possible in introducing a 5-day week. Rough calculations have been made and it has been estimated that nearly 39 crores of rupees will be saved in the matter of consumption of petrol, a few

crores will be saved in diesel oil and nearly Rs. 15 lakhs in the matter of expenditure on electricity. This is the tentative saving that has been anticipated by the Government by this arrangement.

श्री सतीश प्रसाद सिंह : क्या माननीय मंत्री जी यह बतायेंगे कि सेंट्रल गवर्नमेंट के मातहत जो सेंट्रल स्कूल हैं, उनकी अवधि भी 5 दिन करने के बारे में सरकार सोच रही है ?

SHRI P. VENKATASUBBAIAH: It is intended for the Central Government employees, and the Central Schools do not come under this proposal at all.

SHRI B. R. NAHATA: What will be the amount of loss in production by introducing a 5-day week?

SHRI P. VENKATASUBBAIAH: It is intended for the administrative offices. There are 39 working hours in the present six-day week. These will be adjusted in the 5-day week when adopted. The timings will be so suitably introduced as to see that there is no loss of time in actual working hours with the introduction of 5-day week. It is intended for the administrative offices and not for production units.

श्री दया राम शास्त्री : अभी 6 दिन का सप्ताह होने पर भी गवर्नमेंट को करोड़ों रुपया ओवर-टाइम का देना पड़ता है। क्या सरकार 5 दिन का सप्ताह करने पर सरकारी कर्मचारियों के लिये कोई ऐसा प्रतिबन्ध लगाने पर विचार कर रही है कि जिससे ओवरटाइम पर अधिक रुपया न दिया जाये अथवा न दिये जाने की व्यवस्था हो।

SHRI P. VENKATASUBBAIAH: It appears the hon. Member is not able to appreciate the whole thing. One day is being saved. The hours that are going to be lost by introducing a 5-day week instead of a 6-day week will be staggered into the five days. For instance, the working hours which were previously in vogue in the Government offices, that is, 10.15 a.m. to 5.15 p.m. will now be extended and the new time table will

be 9.45 a.m. to 5.45 p.m. The same is the case about other working hours, which are from 9.15 AM. to 5.15 PM. They have also been suitably amended, i.e. one hour will be added to this 5-day week. The fact that over-time and other facilities are available, will not affect this working arrangement.

SHRI RATANSINH RAJDA: Because of the proposed curtailment of the working days, work in the Government offices would move very slowly. Already, people are complaining that files are moving very slowly. What steps will Government take to see that the disposal of the files is done very quickly?

SHRI P. VENKATASUBBAIAH: The working of the Government does not depend upon the change in the timings. The files will move as quickly and as expeditiously as possible. The various Ministries and Departments will take care of that.

SHRI A. T. PATIL: Is the Government aware that if this formula is applied to the Department of Parliamentary Affairs, there will be loss to the Government, and not a gain?

PROF. MADHU DANDAVATE: If this rule is applied, can we meet on Saturdays?

MR. SPEAKER: Now the next question.

P.M.'s Meeting with Opposition Leaders on Assam Agitation

*51. **SHRI CHITTA BASU:**
SHRI AMAR ROY PRADHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister met the leaders of the Opposition recently on the issue of Assam Agitation;

(b) if so, the outcome of the meeting; and

(c) what other steps Government propose to take for the early solution of the Assam problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir. The Prime Minister met the leaders of the Opposition parties/groups in Parliament, on 31st May, 1980.

(b) and (c) An unanimous appeal was made by all those attending the meeting to the agitators to immediately call off the agitation and create an atmosphere conducive to the holding of negotiations and arriving at an agreed solution. A copy of the conclusions of the meeting is laid on the table of the House. The Government hope that saner counsels will prevail and the agitators will pay heed to the appeal.

Statement

A meeting of the Leaders of Political Parties and Groups in Parliament was convened today (31.5.80) by the Prime Minister. It was attended by the following:—

- (1) Shri Chitta Basu, F.B.
- (2) Shri Tridib Chaudhuri, R.S.P
- (3) Shri Y. B. Chavan, Cong(U)
- (4) Shri Bhupesh Gupta, C.P.I
- (5) Shri Samar Mukherjee, C.P.I (M).
- (6) Shri P. Ramamurthi, C.B.I (M).
- (7) Shri Ebrahim Sulaiman Sait, Muslim League.

The Ministers present at the meeting were:—

1. Smt. Indira Gandhi, Prime Minister.
2. Shri P. V. Narasimha Rao, Minister of External Affairs.
3. Giani Zail Singh, Minister of Home Affairs.
4. Shri C. M. Stephen, Minister of Communications.
5. Shri R. Venkataraman, Minister of Finance.